

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.1233 of 1993

New Delhi, this the 25th day of August, 1998

Hon'ble Mr. N. Sahu, Member(Admnv)
Hon'ble Dr.A. Vedavalli, Member(J)

1. Dr. Ms. Simmi Dhingra, R/o A5, Swaran Singh Road, Adarsh Nagar, Delhi-33.
2. Dr. Ms. Reena, R/o 192 A, Pocket-F, M.I.G. Flats, Opp. G.T.B. Hospital, P.O. Nand Nagri, Delhi-93.
3. Dr. Ms. Sushma Sharma, R/o D-34, Prithvi Raj Road, Adarsh Nagar, Delhi-33.

-APPLICANTS

(By Advocate Shri A.K.Sharma proxy for
Shri Ashok Aggarwal)

Versus

1. National Capital Territory of Delhi, through Chief Secretary, 5-Alipur Road, Delhi-110054.
2. The Medical Superintendent, Lok Nayak Jai Prakash Narayan Hospital, New Delhi.
3. Dr. Ms. Leena Gupta, R/o C-38, Friends Colony (East), New Delhi.
4. Dr. Ms. Bindoo Sharma, R/o D-1/90, Janakpuri, New Delhi.
5. Dr. Kanwal Pret Sohan Singh, R/o B-5/77, Safdarjung Enclave, New Delhi-29.

(By Advocate None)

-RESPONDENTS

O R D E R (Oral)

By Mr. N. Sahu, Member(Admnv) -

The learned counsel for the applicant states that he wants to withdraw this O.A. Permission is granted. The O.A. is disposed of as withdrawn. No costs.

A. Vedavalli

(Dr.A. Vedavalli)
Member(J)

N. Sahu

(N. Sahu)
Member(Admnv)

rkv: